

आयुर्वेदिक कालिज दिल्ली को फिलहाल भारत सरकार के सीधे नियंत्रण में लिया न जाय।

[It has been decided not to take over Ayurvedic College Delhi, under the direct control of the Government of India for the present.]

श्री भगत दर्शन : श्रीमान्, क्या उन कारणों पर प्रकाश डाला जायेगा जिन के कारण यह निर्णय किया गया ?

The Minister of Health (Dr. Sushila Nayar): The Delhi Administration had appointed a committee of five members to review the working of the Tibbia College and to make recommendations about its future.

(मैं तो हिन्दी में बोलने के लिये थर्डो हर्ड थी, पर अंग्रेजी बोल गयी)

इस प्रश्न पर विचार करने के लिये एक कमेटी बनायी गयी है कि तिब्बिया कालिज का भविष्य क्या होना चाहिये और इस में क्या फर्क होना चाहिये और उस कमेटी ने सिफारिश की है कि इस में कई एक चीजें और होनी चाहिये उसने यह भी सिफारिश की है कि दिल्ली एडमिनिस्ट्रेशन की तरफ से ही यह कालिज चलता रहे और दिल्ली एडमिनिस्ट्रेशन ने जो बोर्ड स्थापित किया है उस के नीचे यह चलता रहे। इस सिफारिश के आधार पर इस को न लेने का फैसला किया गया।

श्री भक्त दर्शन : श्रीमान्, मैं यह जानना चाहता हूँ कि यह जो निश्चय किया गया है यह स्थायी है या यह सोचा गया है कि कुछ दिनों के बाद इस पर फिर विचार किया जा सकेगा, और इस समय जो उस की हालत खराब है क्या उस को सुधारने के लिये भी कोई कदम उठाया जायेगा ?

डा० मुशीला नायर : श्रीमान्, उस की हालत पहले से बहुत ज्यादा अच्छी हुई है। मेरे पास कमेटी की रिपोर्ट है। माननीय सरकार चाहें तो मैं उन की सारी चीज बता दूंगी। इस में कई एक सुधार करने के लिये सिफारिशें की गयी हैं जिन के ऊपर अमल किया जा

रहा है। यह कहना तो कठिन है कि इस को न लेने का यह निश्चय स्थायी है या नहीं। जीवन में स्थायी तो कुछ भी नहीं है। हमेशा परिवर्तन हो सकता है।

Distribution of Rihand Power between U.P. and M.P.

+

*461. { Shri S. M. Banerjee:
Shri Brij Raj Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any final decision has been arrived at between U.P. and M.P. States regarding distribution of Rihand Power; and

(b) if so, what is the decision?

The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi): (a) No; Sir.

(b) Does not arise.

Shri S. M. Banerjee: Since the matter is outstanding since a very long time, what are the difficulties which the Central Government face in arriving at a decision, and also whether the U.P. Government have made specific suggestions to the Centre for a solution?

Shri S. A. Mehdi: The Central Zonal Council had recommended that the two Chief Ministers should meet to finalise this matter. Now a meeting is scheduled to be held on the 29th January and it is expected that this matter will be discussed there.

Shri S. M. Banerjee: I want to know whether any guidance has been given by the Central Government to both the Chief Ministers to arrive at an amicable settlement. If so, what guidance has been given?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Personally I had a talk with them. So many things were talked about in this connection which I do not want to disclose at this stage.

Shri Daji: Since a meeting is to be held on the 29th, has the attention of Government been drawn to a state-

ment by the Chief Minister of U.P. in which he said that the claims of Madhya Pradesh are absolutely absurd and shall not be considered? If so....

Mr. Speaker: Order, order.

Shri Daji: This statement has appeared in the press. Now a meeting is to be held on the 29th. Have the Government of India taken cognisance of such a statement? Are such statements not unhelpful? What steps are Government taking to stop such statements pending a final settlement?

Hafiz Mohammad Ibrahim: Pending a final decision, the only thing that can be done is to approach them. I have made approaches four times to U.P. during this period. I had a personal talk also, and I have said that the matter is now going to be discussed by them at the next meeting which is going to be held at the end of this month.

Shri U. M. Trivedi: May I know if any tentative proposals have been placed before the Government regarding the share of Madhya Pradesh from the supply of Rihand?

Hafiz Mohammad Ibrahim: The question of any share does not arise at this stage. When the parties come to a conclusion that they give and take, at that time this question will arise.

Economy in Administration

+

*462. { **Shri Eswara Reddy:**
Shri Kapur Singh:
Shri Harish Chandra Mathur:
Shri Y. D. Singh:

Will the Minister of Finance be pleased to state:

(a) what steps have been taken by Government to effect economy in various spheres of administration in view of the present national emergency;

(b) the amount actually saved so far and likely to be saved by those steps, Ministry-wise; and

(c) whether State Governments have also been directed to initiate economy measures?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). A number of measures have been initiated for effecting economy in administration in the context of the present emergency, particularly in non-defence expenditure. The more important of the steps taken relate to economy in the use of paper, printing, and other items of a contingent nature, curtailing of expenditure on travelling allowance, overtime allowance and on staff budgets. Expenditure on non-essential schemes and schemes not directly related to the defence efforts has been curtailed by postponement or dropping of the schemes. The Central Plan Outlay for 1963-64 has been reviewed and reoriented by a proper reassessment of the relative priorities of the Plan schemes. The effect of these measures will be reflected in the Budget estimates for the next financial year.

A statement is laid on the table of the House indicating in detail the measures for economy in expenditure taken by Government and the savings likely in 1962-63 and those anticipated during 1963-64. Information from some of the Ministries is still awaited and a supplementary statement will be laid on the table of the House as early as possible. [Placed in Library. See No. LT-758/63.]

A high level Economy Committee consisting of the Home Secretary, Finance Secretary (Expenditure) and Additional Secretary, Planning Commission, has also recently been set up for making a summary study of the staffing position and other matters connected with expenditure in different Ministries and making recommendations for economy;

(c) Yes, Sir.